COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 273 of 2015 & IA No. 441 of 2015

Dated: <u>12th March, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Hemant Sahai

Mr. Abhishek Kumar

Counsel for the Respondent(s): Mr.K.S.Dhingra for R-1

Mr. Rajiv Yadav for R-2

Ms. Suparna Srivastava Ms. Sanjana Dua for R-3

ORDER

List this matter for hearing on <u>28.05.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

tpd/kt